

**2023 LiveLaw (SC) 441**

**IN THE SUPREME COURT OF INDIA  
INHERENT JURISDICTION**

**DR. DHANANJAYA Y. CHANDRACHUD; CJI., DINESH MAHESHWARI; J., S. RAVINDRA  
BHAT; J., BELA M TRIVEDI; J., J.B. PARDIWALA; J.**

**MAY 09, 2023**

**Review Petition (Civil) No of 2023 (D No 40007 of 2022) in Writ Petition (Civil) No 55 of 2019  
Society for the Rights of Backward Communities versus Janhit Abhiyan & Ors.**

**Supreme Court Rules, 2013; Order XLVII Rule 1 - The Supreme Court has dismissed the review petition filed against the Constitution Bench judgment which upheld the validity of the 103rd Constitutional Amendment which introduced 10% reservation for Economically Weaker Sections (EWS) in education and public employment.**

WITH Review Petition (Civil) No of 2023 (D No 40339 of 2022) in Writ Petition (Civil) No 55 of 2019 Review Petition (Civil) No of 2023 (D No 41929 of 2022) in Writ Petition (Civil) No 493 of 2019 Review Petition (Civil) No 95 of 2023 in Writ Petition (Civil) No 95 of 2019 Review Petition (Civil) No 1613 of 2022 in Writ Petition (Civil) No 249 of 2019 Review Petition (Civil) No 124 of 2023 in Writ Petition (Civil) No 419 of 2019 Review Petition (Civil) No of 2023 (D No 38467 of 2022) in Writ Petition (Civil) No 55 of 2019 Review Petition (Civil) No 591 of 2023 in Transferred Case (Civil) No 8 of 2021 Review Petition (Civil) No 587 of 2023 in Transfer Petition (Civil) No 1245 of 2019 Review Petition (Civil) No of 2023 (D No 40185 of 2022) in Transferred Case (Civil) No 8 of 2021 Review Petition (Civil) No of 2023 (D No 41922 of 2022) in Transferred Case (Civil) No 8 of 2021

**ORDER**

- 1** Applications for permission to file the review petitions are allowed.
- 2** Applications for listing the review petitions in open Court are rejected.
- 3** Delay condoned.
- 4** Having perused the review petitions, there is no error apparent on the face of the record. No case for review under Order XLVII Rule 1 of the Supreme Court Rules 2013. The review petitions are, therefore, dismissed.
- 5** Pending application, if any, stands disposed of.

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